

(b) the action taken on each of the representations;

(c) the manner in which the transparency for inclusion/exclusion of drugs has been ensured;

(d) whether the complaints against the wrong exclusion were also received and if so, the details thereof, and

(e) the action taken on these complaints?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (e) Representations from 27 companies and one Industry Association were received against inclusion of 19 drugs under price control. In a few of these representations, exclusion of certain other drugs has also been questioned in order to support the arguments advanced therein against inclusion. The Government had appointed a Committee to look into the matter related to these representations in regard to inclusion/exclusion of drugs from price control. Subsequently, representations have been received against inclusion of 3 more drugs. As at present, the term of the Committee stands expired on 30th April, 1996. Transparency has been ensured by applying the criteria laid down in the "Modifications in Drug Policy, 1986" to the data as available with the Government for the year ending 31st March, 1990 across the board.

[Translation]

Extraction of Information from Terrorists

4000 SHRI SHIVRAJ SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to evolve any technique having humanitarian approach for extracting information from the hardcore terrorists/extremists;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (c) The law provides that interrogation should be done in a humane manner without taking resort to causing physical harm. To this end, all police officers are being oriented and sensitised for resorting to humanitarian methods of interrogation viz., use of modern equipment for interrogation like polygraph machines (lie detectors), winning the confidence of the suspect, making him confess truth by prolonged, expert and sustained interrogation and by confronting him with hard facts to glean the truth.

Stoppage at Bayana

4001. SHRI GANGA RAM KOLI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to provide a stoppage of 2925/2926 Bombay Deluxe Express at Bayana; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir

(b) Does not arise

[English]

Welfare of Fishermen

4002 SHRI CHURCHILL ALEMAO
SHRI SURESH PRABHU

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the schemes formulated for the welfare of fishermen in each State;

(b) the amount allocated for each of the scheme, State-wise;

(c) the time by which the schemes are likely to be implemented, and

(d) the steps taken to provide social security to the fishermen?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) A Centrally Sponsored Scheme known as "National Welfare of Fishermen Scheme" had been formulated for the welfare and social security of fishermen in different States/Union Territories. This scheme has the following three components

1. Group Accident Insurance for Active Fishermen;
2. Development of Model Fishermen Villages; and
3. Saving-Cum-Relief

(b) The details of amount allocated State-wise for the Scheme during the last three years are given in the statement enclosed.

(c) The Scheme is implemented on year to-year basis and has been implemented upto the year 1995-96.

(d) The components of (1) Group Accident Insurance for Active Fishermen, and (2) Saving-Cum-Relief of the Scheme provide social security to the fishermen

| Sl. No. | Name of the State | Allocation of Funds During | | |
|---------|-------------------|----------------------------|---------|---------|
| | | 1993-94 | 1994-95 | 1995-96 |
| 1. | 2. | 3. | 4. | 5. |
| 1. | Andhra Pradesh | 25.00 | 150.00 | 74.50 |
| 2. | Assam | — | 19.95 | — |
| 3. | Bihar | 12.00 | — | 2.25 |
| 4. | Gujarat | — | — | 67.02 |
| 5. | Goa | — | — | — |

| 1 | 2 | 3 | 4 | 5 |
|----|---------------------------|--------|---------|---------|
| 6 | Himachal Pradesh | 0.11 | 0.10 | 0.21 |
| 7 | Jammu & Kashmir | — | 0.02 | 18.59 |
| 8 | Karnataka | 82.08 | 79.40 | 94.26 |
| 9 | Kerala | 152.85 | 251.58 | 273.34 |
| 10 | Madhya Pradesh | 10.06 | 2.34 | 10.04 |
| 11 | Maharashtra | | | 25.00 |
| 12 | Manipur | | 0.11 | 12.87 |
| 13 | Orissa | 20.08 | 46.82 | 22.55 |
| 14 | Tamil Nadu | 578.44 | 519.28 | 522.00 |
| 15 | Uttar Pradesh | 11.08 | 36.66 | 19.00 |
| 16 | West Bengal | 7.00 | 38.00 | 8.00 |
| 17 | Andaman & Nicobar Islands | 1.00 | 0.87 | 0.34 |
| 18 | Lakshadweep | — | 0.03 | 0.03 |
| 19 | Pondicherry | 53.00 | 100.00 | 69.46 |
| 20 | Tripura | 6.31 | 10.48 | 20.37 |
| 21 | Rajasthan | — | — | 2.00 |
| | | 959.01 | 1255.64 | 1241.83 |

Prawn Farming

4003 SHRI K. S. RAYADU : Will the Minister of AGRICULTURE be pleased to state

(a) the incentives and concessions provided by the Central Government to the prawn farmers who are earning huge foreign exchange for the country;

(b) whether there are any Government institutions to provide training to the prawn farmers to enable them to organise prawn farming on the scientific lines;

(c) if so, the details thereof; and

(d) if not, the steps being taken to establish such institutions?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) A statement is enclosed

(b) and (c) Three Fishery Research Institutes of the Indian Council of Agricultural Research viz., Central Institute of Fisheries Education, Mumbai, Central Institute of Freshwater Aquaculture, Bhubaneswar and Central Institute of Brackishwater Agriculture, Madras impart training to the prawn farmers on scientific lines. Under the Centrally Sponsored Scheme of "Integrated Brackishwater Fish Farm Development" so far 39 Brackishwater Fish Farmers Development Agencies (BFDAs) have been sanctioned for establishment in the maritime States/UTs. The BFDAs besides

providing financial and extension inputs, also provide training to the prospective fish farmers. Demonstration-cum-training centres have been set up under the scheme to provide training to the prawn farmers.

(d) Does not arise.

STATEMENT

Incentives and Concessions Provided by the Government of India

| Sl. No. | Item | Maximum subsidy available |
|---------|---|--|
| 1 | Development /reclamation of brackish-water area into prawn farms and first crop inputs, to small-scale sector | Rs. 30,000/- ha |
| 2 | Construction of Semi-intensive prawn farms (for all categories of farmers, including public/private sector enterprises/entrepreneurs) | Rs. 30,000/- ha up to a maximum land holding of 10 ha./beneficiary |
| 3 | Establishment of small prawn hatcheries of 2-5 million seed/ annum (for private/public sector) | Rs. 1,00,000/- per hatchery or 10% of the cost, whichever is less |

Other incentives available to small-scale prawn farmers

Stipend for training of prawn farmers (2 months duration) Rs. 25 per day per trainee plus Rs. 140 per trainee, i.e. lumpsum payment for field trips

[Translation]

Use of Fertilizers/Insecticides

4004 SHRI LALIT ORAON : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the agriculture experts are of the opinion that the use of chemical fertilizers and insecticides destroys fertility of the soil and reduces the contents of copper, manganese, magnesium, iron, zinc etc., in the soil and use of insecticides brings their harmful effects into the food products; and

(b) if so, the steps being taken to remedy the situation?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) There is no empirical evidence to show that use of chemical fertilizers and insecticides destroys fertility of the soil and reduces contents of copper, manganese, magnesium, iron, zinc, etc., in the soil, if used in *recommended doses and in an integrated manner*. Results of long term experiments have shown that gains in crop productivity due to use of chemical fertilizers can be sustained through the use of organics and bio-fertilizers to maintain the soil resource base and its health. Hence,